

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 195/2002

New Delhi, this the 3rd day of July, 2002

Hon'ble Shri Govindan S.Tampi, Member (A)

Sh. Bishan Saroop
S/o Late Pt. Gopi Ram
retired Driver Grade-C
R/o 147/C, Old Gupta Colony
Delhi - 110 009

...Applicants

(Applicant in person)

V E R S U S

1. Union of India through
The General Manager
Northern Railway
Baroda House, New Delhi.
2. Senior Divisional Accounts Officer
Northern Railway
State Entry Road, Cannaught Circus
New Delhi.

(By Advocate Sh. R.L.Dhawan)

...Respondents

O R D E R (ORAL)

By Hon'ble Sh. Govindan S.Tampi,

Heard both the applicant and Sh. R.L.Dhawan,
1d. counsel for the respondents.

2. Applicant indicates that he would prefer to file a fresh application keeping in mind, the order passed by this Tribunal in another matter on a later date. Sh. R.L.Dhawan, 1d. counsel for the respondents submits that the applicant has to withdraw this OA, and file a fresh one, if so advised. The applicant seeks permission to withdraw the OA with liberty.

3. Permission sought is granted. OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA within one month from the date of receipt of a copy of this order.

8

-2-

4. It is made clear that this shall not be
hit by limitation.

GOVINDAN S. TAMPI)
MEMBER (A)

/vksn/